

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 187 of 2019 &
IA NO. 1014 of 2019**

Dated : 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Power Transmission Corporation of Uttarakhand Limited Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
MS. Stuti Krishn for R-1

ORDER

Finally, two weeks' time is granted to file reply, if any, in the main appeal i.e. on or before 04.10.2019, after duly serving copy on the other side.

List the matter on **14.10.2019.**

**(S. D. Dubey)
Technical Member**

Pr/pk

**(Justice Manjula Chellur)
Chairperson**